

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

LOK SABHA  
UNSTARRED QUESTION NO. 2266  
TO BE ANSWERED ON FRIDAY, THE 29<sup>th</sup> JULY, 2016  
SHRAVANA 7, 1938 (SAKA)

**ILLICIT CULTIVATION OF OPIUM AND CANNABIS**

**2266. SHRIMATI SUPRIYA SULE :  
SHRI SATAV RAJEEV :**

Will the Minister of FINANCE be please to state:

- Whether production of illicit cultivation of opium and cannabis are also in large circulation;
- If so, the Narcotic Control Bureau with the help of State Governments have undertaken any drive to identify the areas of illicit cultivation of opium and cannabis and destroy them; and
- The total quantity of illicit cultivation of opium destroyed during the last six months?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI SANTOSH KUMAR GANGWAR)**

(a) No. The Narcotic Drugs & Psychotropic Substances (NDPS) Act, 1985 prohibits the illicit cultivation of opium and other narcotic products in the country. A number of agencies have been empowered to carry out enforcement functions under the Act. The Central Government also uses satellite imagery to detect illicit poppy cultivation which is then eradicated by the enforcement agencies. The Narcotics Control Bureau (NCB) coordinates such eradications actions.

Illicit opium & Cannabis destroyed in 2015:

	Opium (in acres)	Cannabis (in acres)
Total	3461	818

Total illicit opium and cannabis seized and destroyed by law enforcement agencies for the year 2015 and 2016 are as follows:

Illicit opium & Cannabis seized in 2015 & 2016:

	Opium (In Kg)	Cannabis (In Kg)	Opium (In Kg)	Cannabis (In Kg)
Year	2015	2015	2016	2016
Total	1686.75	94403.09	953.56	43616.78

(b) Yes, NCB with the helping State Governments have undertaken comprehensive drive to identify the areas of illicit cultivation of opium and cannabis and destroy them.

(c) The total quantity of destruction of illicit poppy cultivation for year 2016 (up to June) is 6441.75 Acres.

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